

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/22366/2025	M/S. SUBHASIS JENA ENGINEERS AND BUILDERS PVT LTD VS UNION OF INDIA	<del>INDRA KUMAR MOHAPATRA</del> VS	// ()	
2	D-ARBP/22369/2025	M/S. SUBHASIS JENA ENGINEERS AND BUILDERS PVT LTD VS UNION OF INDIA	<del>INDRA KUMAR MOHAPATRA</del> VS	// ()	
3	D-BLAPL/16247/2025	PRAHALLAD MAJHI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	/ /0 ()	
4	D-BLAPL/16249/2025	HEMANTA JENA @ LITU VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALASORE SADAR /215 /2020 ()	
5	D-BLAPL/16250/2025	ROHIT GANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /96 /2024 ()	
6	D-BLAPL/16252/2025	SANTOSH MEHER VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PADAMPUR /192 /2023 ()	
7	D-BLAPL/16257/2025	JYOTIRANJAN BARIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SORO /389 /2025 ()	AOR20220002787C202500069
8	D-BLAPL/16259/2025	DHRUBAPADA PAIKARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 ()	
9	D-BLAPL/16264/2025	RAMACHANDRA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /50 /2025 ()	
10	D-BLAPL/16265/2025	LAXMIDHAR SINGH @ RAJA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /94 /2025 ()	
11	D-BLAPL/16266/2025	SUNDAR NAIK VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /50 /2025 ()	

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12	D-BLAPL/16267/2025	SUSIL NAYAK @ SUSHIL NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	DHAMARA PS /87 /2024 () //	
13	D-BLAPL/16268/2025	RINKU HARIJAN VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /50 /2025 () //	
14	D-BLAPL/16270/2025	RAJU BENUA VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /50 /2025 () //	
15	D-BLAPL/16271/2025	SUSIL NAYAK @ SUSHIL NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	BANSADA /364 /2024 () //	
16	D-BLAPL/16272/2025	BIKASH SUNA VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /50 /2025 () //	
17	D-BLAPL/16273/2025	MD. HASIM @ BABU VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /174 /2024 () //	AOR20220000246C202500055
18	D-BLAPL/16275/2025	SUSIL NAYAK @ SUSHIL NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	BANSADA /285 /2024 () //	
19	D-BLAPL/16278/2025	SANGRAM TRIPATHY VS STATE OF ODISHA	SWARAJ PATEL VS	// () //	AOR20220000246C202500048
20	D-BLAPL/16282/2025	NABA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /85 /2025 () //	
21	D-BLAPL/16284/2025	MD. HASIM @ BABU VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /66 /2025 () //	AOR20220000246C202500053
22	D-BLAPL/16285/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /160 /2025 () //	
23	D-BLAPL/16287/2025	SUDAM NAYAK	ARIJEET MISHRA	KORAPUT TOWN /146 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16288/2025	RANJIT @ PURNA CHANDRA MOHANTY @ GANDU MOHANTY	MOHANUMAR PATRA	CHATRAPUR /282 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16292/2025	KARTIKA NAG	ARIJEET MISHRA	JEYPORE TOWN /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16296/2025	REJITI KRISHNA @ R.KRISHNA	BIRAJA PRASANNA DAS	GUNUPUR /82 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16298/2025	SIBA SANKAR KHILLA @ SHIBA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /529 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16300/2025	MANAS RANJAN NAYAK	PUSPAMITRA MOHAPATRA	KUJANGA /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16301/2025	PAGAL @ SISIR ROUT	DEEPAK KU SAHOO	MARSHAGHAI /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16302/2025	AKASH SAHU	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16306/2025	NARESH BEHERA @ KAU	SUJIT KUMAR SWAIN	LINGARAJ P.S. /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16307/2025	BALRAM JANI	BIJOY SWAROOP NANDA	BORIGUMMA /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16308/2025	RABINDRA SAHU	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /107 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16311/2025	MONIKA EKKA	AKSHAYA KUMAR SAHOO	LAIKERA /192 /2023	
		VS	VS	()	

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35	D-BLAPL/16313/2025	STATE OF ODISHA PARSU RAM GIRI VS	BISHNU PRASAD PRADHAN VS	// LAXMISAGAR P.S. /105 /2024 ()	
36	D-BLAPL/16316/2025	STATE OF ODISHA UTTAM DIGAL VS	SUSANTA KUMAR LENKA VS	// / /0 ()	
37	D-BLAPL/16317/2025	STATE OF ODISHA RAJESH KHILA @ KHILO VS	SURYAKANTA DASH VS	// JEYPORE SADAR /209 /2024 ()	
38	D-BLAPL/16320/2025	STATE OF ODISHA MANJU MAHARANA VS	SARAT KUMAR JENA VS	// / /0 ()	
39	D-BLAPL/16321/2025	STATE OF ODISHA ABBAS SEKH VS	SK. ZAFARULLA VS	// G.R.P.S. /75 /2025 ()	
40	D-BLAPL/16322/2025	STATE OF ODISHA SUSANTA KUMAR SETHY VS	ARIJEET MISHRA VS	// CUTTACK VIGILANCE /5 /2025 ()	
41	D-BLAPL/16323/2025	STATE OF ODISHA(VIG.) MITU @ SUKANTA PAIKRAY VS	MANAS KUMAR CHAND VS	// INDUSTRIAL ESTATE PS /104 /2025 ()	
42	D-BLAPL/16325/2025	STATE OF ODISHA BIBHUTI BISWAL VS	MANAS KUMAR CHAND VS	// CHANDAPUR /56 /2025 ()	
43	D-BLAPL/16326/2025	STATE OF ODISHA NARENDRA HARIJAN VS	SURYAKANTA DASH VS	// JEYPORE SADAR /98 /2025 ()	
44	D-BLAPL/16327/2025	STATE OF ODISHA SUNIL KUMBHAR VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /414 /2024 ()	
45	D-BLAPL/16329/2025	STATE OF ODISHA BASANTA MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /74 /2025 () //	

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46	D-BLAPL/16338/2025	MILIND CHIKTE @ MILIND VILAS CHIKATE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /69 /2023 () //	
47	D-BLAPL/16340/2025	SOURAV KUMAR TUDU VS STATE OF ODISHA	VENUS RANJAN MAJHI VS	// () //	AOR20250000323C202500007
48	D-BLAPL/16343/2025	KAMAL BADHWANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /172 /2024 () //	
49	D-BLAPL/16345/2025	DASA @ DASO BAGH VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /98 /2025 () //	
50	D-BLAPL/16346/2025	BIKASH SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /132 /2025 () //	
51	D-BLAPL/16348/2025	SHOAIB KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /52 /2025 () //	
52	D-BLAPL/16349/2025	SUDAM LUHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	ULLUNDA /161 /2023 () //	
53	D-BLAPL/16350/2025	KISHORE BIRO VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MOHANA /42 /2025 () //	
54	D-BLAPL/16351/2025	BIPIN DIGAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PHIRINGIA /141 /2022 () //	AOR20220001615C202500107
55	D-BLAPL/16353/2025	BAPI @ CHANDAN SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	CAPITAL P.S. /130 /2025 () //	AOR20220001462C202500070
56	D-BLAPL/16354/2025	VYANKTESH NAGAPPA BANASODE VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /88 /2024 () //	
57	D-BLAPL/16355/2025	BHABAGRAHI BARAL	PRABODHA CHANDRA NAYAK	MAHANGA /24 /2025	AOR20220001657C202500053

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/16357/2025	KRUSHNAKANTA @ KRISHAN KANT SAINI	BISHNU PRASAD PRADHAN	BALUGAON P.S. /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/16358/2025	RIKU SETHI	AMIT PRASAD BOSE	RAMPUR (SONEPUR) /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/16368/2025	PABITRA KUMAR BISWAL	KABIRAJ PRADHAN	TANGI (KHURDA) /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/16369/2025	SURAJ SINGH	KAUSTUVA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/16371/2025	ARUN KUMAR PRADHAN	PRADEEP KUMAR MOHAPATRA	BANTALA /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/16373/2025	BASU PRADHAN	KABIRAJ PRADHAN	RANPUR /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/16396/2025	RAKESH PRADHAN @ RAKESH PADHAN	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/16398/2025	KALYAN PATRO @ J.KALYANI PATRA	ANUPAM DASH	CHAMAKHANDI /441 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/16399/2025	BAURIBANDHU SAHOO	SUDHANSU SEKHAR DASH	BHARATPUR PS /253 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/16402/2025	SUDHANSU SEKHAR DAS	PRASANT KUMAR NANDA	SAHID NAGAR P.S. /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/16409/2025	SHANTI MOHARANA	AJIT KUMAR SAHOO	KHURDA ROAD G.R.P.S. /49 /2025	AOR20220001563C202500003
		VS	VS	()	

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69	D-CMP/22344/2025	STATE OF ODISHA PYARELAL GUPTA VS DULARELAL GUPTA	DEBENDRA NARAYAN PATTANAİK VS	// // 0 //	
70	D-CMP/22350/2025	PYARELAL GUPTA VS DULARELAL GUPTA	DEBENDRA NARAYAN PATTANAİK VS	// 0 //	
71	D-CMP/22402/2025	MAMUNI DAS VS NAMITA BARIK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
72	D-CMP/22425/2025	UNION OF INDIA VS PARBATI DAS	BIBHUTI BHUSAN MISHRA ( SR. PANEL COUNSEL) VS	// 0 //	
73	D-CMP/22436/2025	MOKA KHAN VS NAJBAN BIBI	SANDIPANI NAYAK VS	// 0 //	
74	D-CMP/22438/2025	PRASANTA KUMAR DEY VS KARTIKA SETHI	MANOJ KUMAR PATI VS	// 0 //	
75	D-CMP/22460/2025	DASARATHI MUNDA VS AKSHYA KUMAR SAHU	BHOJARAJ SETH VS	// 0 //	
76	D-CMP/22461/2025	SUBBRAT TRIPATHY VS NIROD NALINI MOHANTY	AMIT PRASAD BOSE VS	// 0 //	
77	D-CMP/22465/2025	PRAMODINI JENA VS PURNA CHANDRA SAHOO	AMIT PRASAD BOSE VS	// 0 //	
78	D-CMP/22467/2025	KARTIK LAL GUPTA VS PINKI LAL	AMIT PRASAD BOSE VS	// 0 //	
79	D-CMP/22475/2025	RAJESH KUMAR PAL VS CHANDRADEIPUR GRAM PANCHAYAT,CUTTACK	BIBHUDHANANDA MUDULI VS	// 0 //	

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80	D-CONTC/22342/2025	ARTATRANA JENA VS DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY	ABHIRAM SWAIN VS	// 0	
81	D-CONTC/22348/2025	DHARANIDHAR NANDA VS YADUBIR SINGH RAWAT,DIRECTOR GENERAL,ASI,JANPATH,NEW DELHI	SUBHRANSU BHUSAN MOHANTY VS	// 0	
82	D-CONTC/22352/2025	AKSHAYA KUMAR NAYAK VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,W.R DEPT,BBSR,KHURDA	ADV. VS	// 0	
83	D-CONTC/22355/2025	PRAMOD KUMAR ROUT VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,W.R.DEPT.,BBSR,KHURDA	ADV. VS	// 0	
84	D-CONTC/22358/2025	PRAFULLA KUMAR NAYAK VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,W.R.DEPT.,BBSR,KHURDA	ADV. VS	// 0	
85	D-CONTC/22360/2025	PRAVAT KUMAR SAHANI VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,W.R.DEPT,BBSR,KHURDA	ADV. VS	// 0	
86	D-CONTC/22372/2025	ANANTA CHARAN PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// 0	
87	D-CONTC/22374/2025	KRUSHNA CHANDRA SAMAL VS SHALINI PANDIT,IAS	ADV. VS	// 0	
88	D-CONTC/22377/2025	SAMIR KUMAR BEHERA VS DATTATRAYA BHAUSAHEB SHINDE,IAS	JYOTIRMAY GUPTA VS	// 0	
89	D-CONTC/22379/2025	BABITA SAHOO VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0	
90	D-CONTC/22382/2025	NIRANJAN NAYAK VS MALAYA DAS,BRANCH MANAGER,INDIAN BANK,CUTTACK	SAILABALA JENA VS	// 0	
91	D-CONTC/22384/2025	MISHRA BHOINA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/22390/2025	SUBRAT KUMAR PANDA,IAS PRAKASH CHANDRA SINGH	ADV.	//	
		VS	VS	0	
93	D-CONTC/22392/2025	SUBRAT KUMAR PANDA,IAS BASANT KUMAR HOTA	ADV.	//	
		VS	VS	0	
94	D-CONTC/22397/2025	SUBRAT KUMAR PANDA,IAS SATYABADI CHAULIA	ADV.	//	
		VS	VS	0	
95	D-CONTC/22410/2025	SUBRAT KUMAR PANDA,IAS SWAGAT KUMAR SAHOO	ADV.	//	
		VS	VS	0	
96	D-CONTC/22414/2025	SHALINI PANDIT,IAS NILAMANI LENKA	ADV.	//	
		VS	VS	0	
97	D-CONTC/22416/2025	ARVIND AGARWAL,IAS SREEKANTA DAS	ADV.	//	
		VS	VS	0	
98	D-CONTC/22419/2025	ARVIND AGARWAL,IAS MANMATH KUMAR PATRA	ADV.	//	
		VS	VS	0	
99	D-CONTC/22421/2025	ARVIND AGARWAL,IAS AMARENDRA PATI	ADV.	//	
		VS	VS	0	
100	D-CONTC/22422/2025	ARVIND AGARWAL,IAS SACHIN KUMAR SAHOO	ADV.	//	
		VS	SUBHANKAR ROUT	0	
		SAMARTH VERMA,IAS	VS	//	
101	D-CONTC/22439/2025	PRATAP KUMAR SAHU	ADV.	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA,IAS		//	
102	D-CONTC/22476/2025	NASIMA KHATUN	Satughna Dash A	//	AOR20220001212C202500016
		VS	VS	0	

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103	D-CONTC/22477/2025	DATTATRAYA BHAUSAHEB SHINDE CHANCHAL SAHU VS SACHIN PAWAR, IAS	Satrugna Dash A VS	// // ()	AOR20220001212C202500015
104	D-CONTC/22478/2025	BHABANI SANKAR BADAJENA VS ASHOK KUMAR BEHERA, DIRECTOR R AND R AND EX OFFICIO SPECIAL SECRETARY TO GOVT	Krishna Chandra Sahu VS	// // ()	AOD20250000180C202500081
105	D-CONTC/22479/2025	MOHAMMAD MUJMIL VS ANU GARG, IAS	Krishna Chandra Sahu VS	// // ()	AOD20250000180C202500080
106	D-CRLA/16269/2025	MADHU BHOKTA@MADHU BHUKTA VS STATE OF ODISHA	MAHES DAS VS	/0 () //	
107	D-CRLA/16280/2025	KAMALA LOCHAN BEHERA VS STATE OF ODISHA	MAHES DAS VS	/0 () //	
108	D-CRLA/16289/2025	SHIBA PRASAD SINGH VS STATE OF ODISHA	MANOJ PANIGRAHI VS	CHODWAR /266 /2015 () //	AOR20220001665C202500051
109	D-CRLA/16361/2025	BIKASH SAHU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /280 /2022 () //	AOD20230000313C202500036
110	D-CRLA/16372/2025	SUKADEV @ PINKU KUMAR ROUT VS STATE OF ODISHA	PRATAP KESHARI DEO VS	JAJPUR SADAR /16 /2022 () //	
111	D-CRLLP/16253/2025	ILIAZAR KULLU @ ILIAJAR KULU VS RASNAR TRIKEY @ ORAM	PABITRA KUMAR NAYAK VS	/0 () //	
112	D-CRLMC/16251/2025	MEGHANATH MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/0 () //	
113	D-CRLMC/16261/2025	RATAN MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/0 () //	

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114	D-CRLMC/16274/2025	UMAKANTA BATKAR VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /60 /2022 () //	
115	D-CRLMC/16277/2025	JAGADISH KUMAR NAIK VS RAMESH CHANDRA KACHHARIA	PABITRA KUMAR NAYAK VS	//0 () //	
116	D-CRLMC/16286/2025	SABYASACHI TRIPATHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /254 /2016 () //	
117	D-CRLMC/16299/2025	SABYASACHI TRIPATHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /255 /2016 () //	
118	D-CRLMC/16304/2025	SABYASACHI TRIPATHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /256 /2016 () //	
119	D-CRLMC/16319/2025	SUDHANSU KUMAR SAHU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ANGUL TOWN /210 /2007 () //	
120	D-CRLMC/16328/2025	ABHIMANYU RANA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	DEOGARH /9 /2025 () //	
121	D-CRLMC/16333/2025	SOUMITRI @ SAMITRY BARGE VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHATILI /92 /2017 () //	AOD20240000012C202500106
122	D-CRLMC/16337/2025	LIPIKA PATRA @ MISHRA VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /8 /2016 () //	
123	D-CRLMC/16347/2025	PRATAP KUMAR JENA VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	THELKOLOI PS /238 /2023 () //	
124	D-CRLMC/16365/2025	PRASANT KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHADRAK TOWN /229 /2025 () //	
125	D-CRLMC/16376/2025	DILLIP KUMAR GUPTA@DILLIP GUPTA	ABHAS MOHANTY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/16381/2025	YADAB @ MADAN MOHAN BEHERA	CHIRANJIB ROUT	N.T.P.C. /79 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/16387/2025	BINDU MAHANAND	SANTOSH KUMAR MAHANTY	KEGAON /192 /2023	AOD20240000242C202500112
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/16388/2025	CHAMPESWAR MAJHI	AMITAV TRIPATHY	KANTAMAL /86 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/16394/2025	GYANARANJAN MOHAPATRA@SILU	SOUMYA RANJAN MOHANTY	DHARMASALA /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/16395/2025	DILLIP KUMAR GUPTA @ DILLIP GUPTA	ABHAS MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/16408/2025	KAILASH SWAIN	DIPTI RANJAN SWAIN	KENDRAPARA SADAR /71 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/16330/2025	DILESWARI SUNANI	DEVASHIS PANDA	//	AOR20220001247C202500080
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/16362/2025	KRUPASINDHU MISHRA	HARIHAR PANIGRAHI	//0	
		VS	VS	()	
		DHUKHISHYAM BISI		//	
134	D-CRLMP/16370/2025	SOUDAMINI TRIPATHY	SANGRAMJIT PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/16400/2025	SOHEL ALLI KHAN	BIDYADHAR MANSING	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/16403/2025	BIBEKANANDA DASH	NARENDRA KUMAR SAHOO	//0	
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-FAO/22373/2025	STATE OF ODISHA SINI HAIBURU VS UNION OF INDIA	SATYABAN SAHOO VS	// // 0 //	
138	D-FAO/22381/2025	NILAM DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
139	D-FAO/22383/2025	MANKO MANDI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
140	D-FAO/22387/2025	SAFET SUNA VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
141	D-FAO/22449/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS SANJU DEVI	ANIL KUMAR DASH VS	// 0 //	
142	D-MACA/22418/2025	YUDHISTHIRA NATH VS BHAGABAN PARIDA	DEBASISH PATNAIK VS	// 0 //	
143	D-MACA/22473/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS ASHOK KUMAR DAS	AMIT KUMAR NATH VS	// 0 //	
144	D-MACA/22474/2025	M/S. ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS BASANTI BHUE	AMIT KUMAR NATH VS	// 0 //	
145	D-MATA/22394/2025	SUJATA MISHRA VS ASHOK KUMAR DASH	RAMDAS ACHARY VS	// 0 //	
146	D-RSA/22391/2025	UDAYA KUMAR PRUSTY VS KRUSHNA CHANDRA PRUSTY	NIRANJAN PRASAD PATRA VS	// 0 //	
147	D-RSA/22458/2025	KAPURA SUNA VS SRIYA NAIK	SRI AKASH KUMAR PATAJOSHI VS	// 0 //	AOR20220001834C202500046

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148	D-RSA/22464/2025	AMULYA PARICHHA VS DAUDA JENA	AMIT PRASAD BOSE VS	// () //	
149	D-RSA/22480/2025	KARUNAKAR LENKA VS BISWANATH SETHI	Satrugghna Dash A VS	// () //	AOR20220001212C202500014
150	D-RVWPET/22409/2025	GEETA RATH VS STATE OF ODISHA	ADV. VS	// () //	
151	D-TRPCRL/16406/2025	NIGAM TRADERS, BALASORE VS CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD.	AMIT PRASAD BOSE VS	//0 () //	
152	D-WA/22323/2025	STATE OF ODISHA VS MANI MAHANANDA	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500273
153	D-WA/22325/2025	STATE OF ODISHA VS KUSHA PADHAN	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500272
154	D-WA/22327/2025	STATE OF ODISHA VS ASHARAM BARIHA	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202500276
155	D-WA/22328/2025	STATE OF ODISHA VS JAGABANDHU BABU	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500274
156	D-WA/22330/2025	STATE OF ODISHA VS KALPANA BADAPANDA	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202500279
157	D-WA/22332/2025	STATE OF ODISHA VS NIDRABATI BARIHA	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500275
158	D-WA/22334/2025	STATE OF ODISHA VS TRINATHA PADHAN	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202500277
159	D-WA/22335/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500278

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		VS	VS	()	
160	D-WA/22453/2025	LAMBODAR BEHERA STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000194C202500282
		VS	VS	()	
161	D-WA/22454/2025	SUBAS CHANDRA NAYAK STATE OF ODISHA	PRAVAKAR BEHERA,S.C(TRANSPORT)	//	AOR20220001539C202500004
		VS	VS	()	
162	D-WA/22455/2025	HAREKRUSHNA NAYAK STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000194C202500281
		VS	VS	()	
163	D-WA/22472/2025	SANTOSH KUMAR SWAIN PAKA SAHOO	MAHESWAR MOHANTY	//	
		VS	VS	()	
164	D-WP(C)/22320/2025	SOMBARI SAHOO SARAT PATRA	DILLIP KUMAR RAY	//	
		VS	VS	()	
165	D-WP(C)/22321/2025 WP(C)/15420/2025	STATE REGIONAL OFFICER (STA), CUTTACK SUSHANTA KUMAR ROUT	MANAS RANJAN KHATUA	//	
		VS	VS	()	
166	D-WP(C)/22322/2025	STATE OF ODISHA PURNA CHANDRA BEHERA	NIRANJAN PANDA	//	
		VS	VS	()	
167	D-WP(C)/22324/2025	SECY. REVENUE DEP., BBSR KSHIRA SINDHU MAJHI	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
168	D-WP(C)/22326/2025	STATE OF ODISHA SARAT PATRA	DILLIP KUMAR RAY	//	
		VS	VS	()	
169	D-WP(C)/22329/2025	STATE REGIONAL OFFICER (STA), CUTTACK ARUN KUMAR SAHU	GOURANG CHARAN MOHAPATRA	//	
		VS	VS	()	
170	D-WP(C)/22331/2025	COMMISSIONER CUM SECY TO GOVT. PANCHAYAT RAJ AND D.W. DEPT, BBSR BRAJABANDHU BEHERA	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	

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171	D-WP(C)/22333/2025	STATE OF ODISHA RAJAT KUMAR PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
172	D-WP(C)/22336/2025	STATE OF ODISHA RASHMIRANI DORA VS	BISWA RANJAN DAS VS	// // 0	
173	D-WP(C)/22337/2025	STATE OF ODISHA MANOJ KUMAR SHARMA VS	JAGAMOHAN PATTANAIAK VS	// // 0	AOD20250000811C202500005
174	D-WP(C)/22338/2025	STATE OF ODISHA JAGADISH RANA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
175	D-WP(C)/22339/2025 WP(C)/15414/2025	STATE OF ODISHA BHUBANESWAR GIRI VS	BIDESH RANJAN BEHERA VS	// // 0	
176	D-WP(C)/22340/2025	STATE OF ODISHA ANIMA PAHANTASINGH VS	AMITABH MISHRA VS	// // 0	
177	D-WP(C)/22341/2025	STATE OF ODISHA SUJATA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
178	D-WP(C)/22343/2025	STATE OF ODISHA PARAMESWAR NAIK VS	SUSANTA KUMAR SAHU VS	// // 0	
179	D-WP(C)/22345/2025	STATE OF ODISHA ARATIBALA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
180	D-WP(C)/22346/2025	STATE OF ODISHA DURGAMADHAB BALIARSINGH VS	ANINDYA KUMAR MISHRA VS	// // 0	
181	D-WP(C)/22347/2025	STATE OF ODISHA SUBASINI DEVI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //	

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182	D-WP(C)/22349/2025	RAJENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
183	D-WP(C)/22351/2025	NIRUPAMA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
184	D-WP(C)/22353/2025	URMILA PATTAJOSHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
185	D-WP(C)/22354/2025	ALL ORISSA CLASS IV GOVT SERVANTS ASSOCIATION VS STATE OF ODISHA	PABITRA KANTH MISHRA VS	// 0 //	
186	D-WP(C)/22356/2025 WP(C)/15395/2025	BISWAJIT RATH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
187	D-WP(C)/22357/2025	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
188	D-WP(C)/22359/2025	M/S. FIRE AND SAFETY TECHNOLOGY SERVICE PRIVATE LIMITED VS ASST. COMMISSIONER OF GST AND CENTRAL EXCISE, CUTTACK	ADITHYAN AGARWAL VS	// 0 //	
189	D-WP(C)/22361/2025	KHETRABASI RANA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
190	D-WP(C)/22362/2025	DEPA PRASAD NANDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
191	D-WP(C)/22363/2025	MANAS TRIPATHY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
192	D-WP(C)/22364/2025	ANANDINI BAGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
193	D-WP(C)/22365/2025	DEBA PRASAD NANDA	PRASANTA KUMAR PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/22367/2025	AKSHYA KUMAR SWAIN	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/22368/2025	ANJALI KUSUM	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/22370/2025	BABUAA YADAV	ASHOK KUMAR ROUT	//	AOD20220003081C202500019
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/22371/2025	M/S. SHREE GANESH HARWARE AND SANITARY, BALASORE	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		THE A.O, STATE BANK OF INDIA, BALASORE		//	
198	D-WP(C)/22375/2025	ATAL BIHARI VAJPAYEE TRUST, JAGATSINGHPUR	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		PARADEEP PORT AUTHORITY, JAGATSINGHPUR		//	
199	D-WP(C)/22376/2025	BIMAL KUMAR MAHAPATRA	BIKRAM PRATAP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/22378/2025	SATYABRATA GIRI	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/22380/2025	PLABAN MOHANTY	NIRMAL CHANDRA MOHANTY	//	
		VS	VS	0	
		BANKING OMBUDSMAN RESERVE BANK OF INDIA BBSR		//	
202	D-WP(C)/22385/2025	KAILASH CHANDRA BEHERA	ABHIRAM SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/22386/2025	PAWAN KUMAR AHLUWALIA	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
204	D-WP(C)/22388/2025	BASUDEV PRADHAN	SUBAS CHANDRA DAS	//	
		VS	VS	0	

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205	D-WP(C)/22389/2025	TATA POWER, CENTRAL ODISHA DISTRIBUTION LTD., KHURDA PRAFULLA KUMAR SARANGI VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500066
206	D-WP(C)/22393/2025	THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD (OPTCL) NARAYAN MOHARANA VS	LAXMI PRASAD DWIVEDY VS	// // ()	
207	D-WP(C)/22395/2025	STATE OF ODISHA CHITTA RANJAN JENA VS	AKSHAYA KUMAR JENA VS	// // ()	
208	D-WP(C)/22396/2025	STATE OF ODISHA ACHARYA HARIHAR GNM TRAINING SCHOOL, DHEKRI VS	KRISHNA LAM DAS VS	// // ()	
209	D-WP(C)/22398/2025	STATE OF ODISHA GOKUL CHANDRA MAHALIK VS	BIDYADHAR MANSING VS	// // ()	
210	D-WP(C)/22399/2025	STATE OF ODISHA DAMAYANTI PANIGRAHI VS	HEMANTA KUMAR MOHAPATRA VS	// // ()	
211	D-WP(C)/22400/2025	STATE OF ODISHA RAMESH CHANDRA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()	
212	D-WP(C)/22401/2025	STATE OF ODISHA SHANKAR DAS VS	BIDYADHAR MANSING VS	// // ()	
213	D-WP(C)/22403/2025	STATE OF ODISHA BIRENDRA KUMAR BARIHA VS	PITAMBAR PANDA VS	// // ()	
214	D-WP(C)/22404/2025	STATE OF ODISHA LATIFA KHATUN VS	CHANDRAKANTA NAYAK VS	// // ()	
215	D-WP(C)/22405/2025	STATE OF ODISHA UNION OF INDIA VS AJAY KUMAR SINGH	BISWAJIT MAHARANA VS	// // () //	

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216	D-WP(C)/22406/2025	PRABINA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
217	D-WP(C)/22407/2025	BIRANCHI NARAYAN MOHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
218	D-WP(C)/22408/2025	BISHNUPRIYA PATTNAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
219	D-WP(C)/22411/2025	NARSU KHUNTIA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
220	D-WP(C)/22412/2025	PRAFULLA KUMAR MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
221	D-WP(C)/22413/2025	M/S. NJR CONSTRUCTIONS PRIVATE LTD SEWJV, HYDERABAD VS UNION OF INDIA	DEBAPRANAYAN PATEL VS	// 0 //	
222	D-WP(C)/22415/2025	SASMITA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
223	D-WP(C)/22417/2025	KAMALAKANTA KAMILA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
224	D-WP(C)/22420/2025	SHANKUNTALA JENA VS BISWARANJAN RAY	SUDHANSU SEKHAR JENA VS	// 0 //	
225	D-WP(C)/22423/2025	RATIKANTA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
226	D-WP(C)/22424/2025	SUSHOVITA PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD2024000012C202500105
227	D-WP(C)/22426/2025	AJIT KUMAR PARIDA	DEBA PRASAD MISHRA	//	AOD20240000116C202500008

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		VS	VS	()	
		THE COMMISSIONER OF CT AND GST		//	
228	D-WP(C)/22427/2025	SUJATA MOHAPATRA	RAMESH KUMAR SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/22428/2025	SASMITA DAS	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/22429/2025	K MOHAN PATRO	SADASIVA PATRA (1)	//	AOD20230000737C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/22430/2025	SUSHREE AYESHA MALLA	SOUBHAGYA SWAIN	//	AOR20220001296C202500042
		VS	VS	()	
		UNION OF INDIA		//	
232	D-WP(C)/22431/2025	SASMITA KUMARI PATRO	SAROJ KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/22432/2025	DHARAJYOTI ROUT	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/22433/2025	JANAKILATA SAHOO	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/22434/2025	KRUTIKA MAJHI	GOPAL SINHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/22435/2025	NARESH SAHU	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		THE COLLECTOR, BOLANGIR		//	
237	D-WP(C)/22437/2025	JAYAPRABHA MAJHI	GOPAL SINHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/22440/2025	SATAM PATNAIK	SUNIL J MATHEWS	//	
		VS	VS	()	

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239	D-WP(C)/22441/2025	STATE OF ODISHA SANI NAIK VS	BIJAY KUMAR MOHANTY VS	// // 0	
240	D-WP(C)/22442/2025	STATE OF ODISHA BITILATA SAHOO VS	SATYAJIT SAMAL VS	// // 0	
241	D-WP(C)/22443/2025	STATE OF ODISHA RADHARANI SAMAL VS	SATYAJIT SAMAL VS	// // 0	
242	D-WP(C)/22444/2025	STATE OF ODISHA SUJATA TRIPATHY VS	SAIBRATA RATH VS	// // 0	
243	D-WP(C)/22445/2025	STATE OF ODISHA SAROJBALA BISWAL VS	SAIBRATA RATH VS	// // 0	
244	D-WP(C)/22446/2025	STATE OF ODISHA ARUN KUMAR SWAIN VS PUSPANJALI SWAIN @ SANTOSHI	SURAJ MOHANTY VS	// // 0	
245	D-WP(C)/22447/2025	SANTWANA MOHANTY VS	PRASANTA KUMAR NANDA VS	// // 0	
246	D-WP(C)/22448/2025	STATE OF ODISHA SUBASH CHANDRA MOHAPATRA VS	PRASANTA KUMAR NANDA VS	// // 0	
247	D-WP(C)/22450/2025	STATE OF ODISHA M/S.SHREE GANESH RICE UDYOG, BARAGARH VS	BHAGABAT PRASAD RATH VS	// // 0	
248	D-WP(C)/22451/2025	ODISHA STATE CIVIL SUPPLY CORPORATION LTD, BBSR BALARAM NAYAK VS	PRASANTA KUMAR NANDA VS	// // 0	
249	D-WP(C)/22452/2025	STATE OF ODISHA CHINMAYA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //	

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250	D-WP(C)/22456/2025	CHINMAYA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //	
251	D-WP(C)/22457/2025	PRASANNA NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// () //	AOD20220003315C202500032
252	D-WP(C)/22459/2025	NAMRATA BISHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //	
253	D-WP(C)/22462/2025	STATE OF ODISHA VS M/S JAI HANUMAN UDYOG LTD	NILAYA KANTA ROUT, A.S.C VS	// () //	AOR20220001381C202500006
254	D-WP(C)/22463/2025	STATE OF ODISHA VS M/S JAI HANUMAN UDYOG LTD	NILAYA KANTA ROUT, A.S.C VS	// () //	AOR20220001381C202500003
255	D-WP(C)/22466/2025	RAKESH CHANDRA GHADEI @ GHADAI VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// () //	AOD20240000242C202500111
256	D-WP(C)/22468/2025	BAIDHAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// () //	AOD20220003315C202500033
257	D-WP(C)/22469/2025	BINODINI INFRASTRUCTURE PVT LTD VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202500054
258	D-WP(C)/22470/2025	STATE OF ODISHA VS M/S JAI HANUMAN UDYOG LTD	NILAYA KANTA ROUT, A.S.C VS	// () //	AOR20220001381C202500004
259	D-WP(C)/22471/2025	STATE OF ODISHA VS JAI HANUMAN UDYOG LTD	SUNIL MISHRA VS	// () //	AOR20220001381C202500005
260	D-WPCRL/16407/2025	M/S. RUS TOURISM INDIA PVT. LTD. VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 () //	
261	D-ABLAPL/16248/2025	PRAHLAD SETHY	SIDDHARTH GOUTAM DAS	INFOCITY PS /211 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	ABLAPL/6372/2025	VS STATE OF ODISHA	VS	() //	
262	D-ABLAPL/16254/2025	RAKESH BISWAL VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BALANGA /65 /2025 () //	
263	D-ABLAPL/16255/2025	KALIA @ BHARAT CHANDRA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /141 /2025 () //	
264	D-ABLAPL/16256/2025	BAPUJI SINGH @ BINOD KUMAR SINGH VS STATE OF ODISHA	UMAKANTA BARIK VS	FATEGARH /159 /2025 () //	
265	D-ABLAPL/16258/2025	BULU @ SOUBHAGYA BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TIGIRIA /113 /2020 () //	
266	D-ABLAPL/16260/2025	GANESWAR SWAIN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	KHUNTUNI /37 /2024 () //	
267	D-ABLAPL/16262/2025	SANGHAMITRA PARIDA @ KAMINI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /406 /2024 () //	
268	D-ABLAPL/16263/2025	AMAN AGARWAL VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /109 /2025 () //	AOR20220000246C202500056
269	D-ABLAPL/16276/2025	PANCHANANA DAS VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR SADAR /229 /2025 () //	AOD20240000364C202500094
270	D-ABLAPL/16279/2025	ASHIS KUMAR JENA VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK TOWN /297 /2025 () //	
271	D-ABLAPL/16281/2025	BIPIN @ BIPIN KUMAR ROHIDAS VS STATE OF ODISHA	SWARAJ PATEL VS	KINJIRKELA /217 /2024 () //	AOR20220000246C202500047
272	D-ABLAPL/16283/2025	TARUN NAG VS	SURESH KUMAR JENA VS	RAJGANGPUR /235 /2025 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/16290/2025	STATE OF ODISHA IMMAMUDDIN KHAN VS	MANOJ KUMAR MALLICK VS	// TIGIRIA /53 /2025 ()	
274	D-ABLAPL/16291/2025	STATE OF ODISHA BIKASH KUMAR BHATTA @ PAPINA BHATTA VS	BISWABHUSAN DAS VS	// KUJANGA /151 /2025 ()	
275	D-ABLAPL/16293/2025	STATE OF ODISHA KAILASH CHANDRA DAS VS	BISWABHUSAN DAS VS	// KUJANGA /185 /2025 ()	
276	D-ABLAPL/16294/2025	STATE OF ODISHA BIJAYANANDA @ BIJAY NAIK VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202500013
277	D-ABLAPL/16295/2025	STATE OF ODISHA ANJARANI SANTOSH @ A. SANTOSH VS	PRASANTA KUMAR PANDA VS	// MAHILA (BERHAMPUR) /56 /2025 ()	
278	D-ABLAPL/16297/2025	STATE OF ODISHA ABHIMANYU RANA VS	PRASANNA KUMAR PANDA VS	// DEOGARH /9 /2025 ()	
279	D-ABLAPL/16303/2025	STATE OF ODISHA ANANTA BEHERA VS	SUSANTA KUMAR LENKA VS	// NUAGAON /97 /2020 ()	
280	D-ABLAPL/16305/2025	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	PUSPAMITRA MOHAPATRA VS	// PIPLI /303 /2025 ()	
281	D-ABLAPL/16309/2025	STATE OF ODISHA ABHAYA KUMAR SAHOO VS	ASHOK KUMAR SAHOO VS	// MADHUPATNA /107 /2020 ()	
282	D-ABLAPL/16310/2025	STATE OF ODISHA DAMBURU REDDY VS	SAPAN KUMAR LENKA VS	// INFOCITY PS /173 /2025 ()	
283	D-ABLAPL/16312/2025	STATE OF ODISHA IMRAN KHAN @ MD. IMRAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// G.UDAYAGIRI /37 /2025 () //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-ABLAPL/16314/2025	CHINU @ SANTOSH BARIK @ SANTOSH BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHURDA SADAR /140 /2024 () //	
285	D-ABLAPL/16315/2025	NIRMAL KUMAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DELANGA /86 /2025 () //	
286	D-ABLAPL/16318/2025	SHASHIKANTA LENKA @ ALOK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	OLATPUR /56 /2025 () //	
287	D-ABLAPL/16324/2025	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	PHULBANI TOWN /163 /2025 () //	
288	D-ABLAPL/16331/2025	DILLIP KUMAR SAHOO @ DILIP KUMAR SAHOO VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	CUTTACK SADAR /402 /2025 () //	
289	D-ABLAPL/16332/2025	ANUP KUMAR BHOI VS STATE OF ODISHA	PRAHALLAD SAHU VS	TIKABALI /11 /2017 () //	
290	D-ABLAPL/16334/2025	SANJAY MAJHI @ SANJAYA KUMAR MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /221 /2024 () //	
291	D-ABLAPL/16335/2025	MOCHIRAM BARAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /294 /2023 () //	
292	D-ABLAPL/16336/2025	SRIKANTA KUMAR SAHOO @ KABULI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /258 /2025 () //	
293	D-ABLAPL/16339/2025	KRUSHNA MOHAN DASH VS STATE OF ODISHA	JNYANANANDA PANDA VS	JEYPORE VIGILANCE /34 /2019 () //	
294	D-ABLAPL/16341/2025	KRUSHNA MOHAN DASH VS STATE OF ODISHA	JNYANANANDA PANDA VS	JEYPORE VIGILANCE /33 /2019 () //	
295	D-ABLAPL/16342/2025	SUSANTA PATRA	RAMESH CHANDRA MAHARANA	RANPUR /211 /2024	

**ORISSA HIGH COURT****FILING REPORT AS ON :30/05/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/16344/2025	SANJAY @ PRATAP CHANDRA NAYAK	BIJAYA KUMAR PARIDA 2	NUAGAON /116 /2025	AOD20220001998C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/16352/2025	CHANDRA SEKHAR BEHERA	AMLAN MOHANTY	MANGALPUR /137 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/16356/2025	SEPHALI MOHANTY	MANAS RANJAN DHAL	MALKANGIRI /464 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/16359/2025	ARJUNA MAJHI	SOUBHAGYA SUNDAR DAS	JAJPUR SADAR /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/16360/2025	PURNA CHANDRA BEHERA	SAROJA KANTA SAMAL	BADAGODA P.S. /279 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/16363/2025	SUMANTA BAG	MANAS RANJAN BADAJENA	PATNAGARH /342 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/16364/2025	SUMANTA BAG	MANAS RANJAN BADAJENA	PAIKMAL /326 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/16366/2025	ISAK KHAN @ MOHAMAD ISHAQ	MANAS RANJAN BADAJENA	PATNAGARH /342 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/16367/2025	NARAYAN DHADA	KAUSTUVA MOHANTY	SORO /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/16374/2025	UTTAM KUMAR LENKA	PRABHAS CHANDRA PANDA	EOW,BHUBANESWAR /10 /2022	
		VS	VS	()	
		STATE OF ODISHA (OPID)		//	
306	D-ABLAPL/16375/2025	GUDU @ DEBADATA SWAIN	BIJAY KUMAR BEHERA	KHANDAGIRI P.S. /52 /2022	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/16377/2025	STATE OF ODISHA SIBA PARIDA @ SIBA PRASAD PARIDA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /367 /2025 ()	
308	D-ABLAPL/16378/2025	STATE OF ODISHA AHALYA SWAIN VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /150 /2025 ()	
309	D-ABLAPL/16379/2025	STATE OF ODISHA TAHPAI @ TAPAI DAS VS	JAYAKRISHNA MOHAPATRA VS	// NAIKANI-DIHI /113 /2025 ()	
310	D-ABLAPL/16380/2025	STATE OF ODISHA JUDHISTIRA SETHY VS	KABIRAJ PRADHAN VS	// RANPUR /98 /2025 ()	
311	D-ABLAPL/16382/2025	STATE OF ODISHA PRAKASH KUMAR BEHERA @ PRAKASHA VS	BIJAY KUMAR BEHERA VS	// BALANGA /94 /2025 ()	
312	D-ABLAPL/16383/2025	STATE OF ODISHA RAKESH KU. NAIK VS	RAMAKRISHNA NAIK VS	// MELCHHAMUNDA /63 /2024 ()	
313	D-ABLAPL/16384/2025	STATE OF ODISHA BIJAY KUMAR SAHU VS	KABIRAJ PRADHAN VS	// NIRAKARPUR /137 /2023 ()	
314	D-ABLAPL/16385/2025	STATE OF ODISHA NABAGHANA MAHAKUDA VS	SURAJ MOHANTY VS	// RAMBHA (KHALLIKOTE) /371 /2025 ()	
315	D-ABLAPL/16386/2025	STATE OF ODISHA MANGAL HANSDA VS	SIDHARTHA DAS VS	// BARBIL /24 /2025 ()	
316	D-ABLAPL/16389/2025	STATE OF ODISHA BHAGIRATHI KABI VS	AKASH BHUYAN VS	// NANDIPADA /146 /2025 ()	
317	D-ABLAPL/16390/2025	STATE OF ODISHA KURUMA NAIK @ KARMU KUMAR NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// ANGUL TOWN /345 /2025 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/16391/2025	RAJA RAO VS STATE OF ODISHA	BASUDEV MOHAPATRA VS	INFOCITY PS /218 /2025 () //	
319	D-ABLAPL/16392/2025	SHUBHAM KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
320	D-ABLAPL/16393/2025	ASIS KUMAR BALIARSINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
321	D-ABLAPL/16397/2025	JAYASENA BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /145 /2025 () //	
322	D-ABLAPL/16401/2025	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	ASISH CHANDRA RATH VS	JAJPUR TOWN /258 /2025 () //	
323	D-ABLAPL/16404/2025	NARENDRA LENKA VS STATE OF ODISHA	SRIMA DASH VS	MAHILA P.S. BUXIBAZAR /80 /2025 () //	
324	D-ABLAPL/16405/2025	GIRISH CHANDRA LENKA VS STATE OF ODISHA	SRIMA DASH VS	MAHILA P.S. BUXIBAZAR /80 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :30/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/16406/2025 TRPCRL/ /	NIGAM TRADERS, BALASORE MP	AMIT PRASAD BOSE	46/2025
2	D-CRLMP/12534/2025 CRLMP/519/2025	ANNAPURNA MARTHA MP	NILESH A.DUBEY	125/2025
3	D-JCRLA/40/2014 JCRLA/40/2014	BANTHU@BIRANCHI SWAIN MP	MR.PULAKESH MOHANTY. M/S.CHITTARANJAN PATTNAIK, S.C.PAD	132/2025
4	D-CONTC/17988/2025 CONTC/ /	BIJAY KUMAR NANDA MP	ADV.	213/2025
5	D-RVWPET/19246/2025 RVWPET/ /	PRAMODA KUMAR BEHERA MP	MAGA BEHERA	225/2025
6	D-RVWPET/22409/2025 RVWPET/ /	GEETA RATH MP	ADV.	226/2025
7	D-CMAPL/19384/2025 CMAPL/ /	KALPANA NATH MP	SAILABALA JENA	299/2025
8	D-MATA/22394/2025 MATA/ /	SUJATA MISHRA MP	RAMDAS ACHARY	314/2025
9	D-MATA/22394/2025 MATA/ /	SUJATA MISHRA MP	RAMDAS ACHARY	315/2025
10	D-FAO/17775/2025 FAO/ /	D.M., M/S ORIENTAL INSURANCE CO. LTD., MP	ANURAG KHARI DAS	502/2025
11	D-FAO/19393/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	ANURAG KHARI DAS	503/2025
12	D-FAO/19393/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	ANURAG KHARI DAS	504/2025
13	D-FAO/22373/2025 FAO/ /	SINI HAIBURU MP	SATYABAN SAHOO	505/2025
14	D-FAO/22381/2025 FAO/ /	NILAM DEVI MP	SATYABAN SAHOO	506/2025
15	D-FAO/22383/2025 FAO/ /	MANKO MANDI MP	SATYABAN SAHOO	507/2025
16	D-FAO/22449/2025 FAO/ /	M/S. ICICI LOMBARD GENERAL INSURANCE MP	ANURAG KHARI DAS	508/2025
17	D-BLAPL/13549/2025 BLAPL/ /	SHYAM SUNDAR DAS MP	SARAT KUMAR ACHARYA	646/2025
18	D-BLAPL/10018/2025 BLAPL/3685/2025	KUNDAN SAHA @ SAH MP		647/2025
19	D-BLAPL/6285/2025 BLAPL/2437/2025	ARBINDA KUMAR SONI MP		648/2025
20	D-BLAPL/10020/2025 BLAPL/3725/2025	AMIT KUMAR MP		649/2025
21	D-BLAPL/10022/2025 BLAPL/3675/2025	AMIT KUMAR MP		650/2025
22	D-BLAPL/9403/2025 BLAPL/3695/2025	LAXMAN BISWAL @ LITU MP		651/2025
23	D-BLAPL/15607/2025 BLAPL/5531/2025	SWADHIN KHATUA MP	SWAGATIKA SAHOO	652/2025
24	D-RSA/184/2023 RSA/184/2023	JYOTI PRAKASH SHAW MP	UMA CHARAN MISHRA	797/2025
25	D-RSA/22391/2025 RSA/ /	UDAYA KUMAR PRUSTY MP	NIRANJAN PRASAD PATRA	798/2025
26	D-RSA/22464/2025	AMULYA PARICHHA	AMIT PRASAD BOSE	

	RSA/ /	MP		799/2025
27	D-CMP/22344/2025 CMP/ /	PYARELAL GUPTA MP	DEBENDRA NARAYAN PATTANAIAK	854/2025
28	D-CMP/22344/2025 CMP/ /	PYARELAL GUPTA MP	DEBENDRA NARAYAN PATTANAIAK	855/2025
29	D-CMP/6776/2025 CMP/295/2025	JAYADEV MISHRA MP	ARABINDA TRIPATHY	856/2025
30	D-CMP/22350/2025 CMP/ /	PYARELAL GUPTA MP	DEBENDRA NARAYAN PATTANAIAK	857/2025
31	D-CMP/22350/2025 CMP/ /	PYARELAL GUPTA MP	DEBENDRA NARAYAN PATTANAIAK	858/2025
32	D-CMP/22425/2025 CMP/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA ( SR. PANEL COUNSEL)	859/2025
33	D-CMP/22436/2025 CMP/ /	MOKA KHAN MP	SANDIPANI NAYAK	860/2025
34	D-CMP/22438/2025 CMP/ /	PRASANTA KUMAR DEY MP	MANOJ KUMAR PATI	861/2025
35	D-CMP/22460/2025 CMP/ /	DASARATHI MUNDA MP	BHOJARAJ SETH	862/2025
36	D-CMP/22461/2025 CMP/ /	SUBRAT TRIPATHY MP	AMIT PRASAD BOSE	863/2025
37	D-CMP/22467/2025 CMP/ /	KARTIK LAL GUPTA MP	AMIT PRASAD BOSE	864/2025
38	D-CMP/22475/2025 CMP/ /	RAJESH KUMAR PAL MP	BIBHUDHANANDA MUDULI	865/2025
39	D-ABLAPL/2908/2025 ABLAPL/1171/2025	DURGASI MOHAN @ D. MOHAN RAO MP		1081/2025
40	D-ABLAPL/3467/2025 ABLAPL/1392/2025	MADILA KRISHNAYA @ M. KRISHNAYA @ KRISHNA MP		1082/2025
41	D-ABLAPL/30373/2024 ABLAPL/11330/2024	M.RAHUL MP		1083/2025
42	D-ABLAPL/5235/2022 ABLAPL/5235/2022	PUNIA @ PURNACHANDRA BARIK MP		1084/2025
43	D-ABLAPL/12180/2025 ABLAPL/4723/2025	SANJIB KUMAR BEHERA MP		1085/2025
44	D-ABLAPL/8113/2020 ABLAPL/8113/2020	SIBA MALLICK MP		1086/2025
45	D-ABLAPL/4421/2025 ABLAPL/2037/2025	MAMATA JAGADALA MP		1087/2025
46	D-ABLAPL/32180/2024 ABLAPL/12338/2024	PRASANTA KUMAR BISWAL MP		1088/2025
47	D-CRLMC/13898/2025 CRLMC/1855/2025	RAJIB LOCHAN NAYAK MP	SUKANTA KUMAR NAYAK	1427/2025
48	D-CRLMC/13898/2025 CRLMC/1855/2025	RAJIB LOCHAN NAYAK MP	SUKANTA KUMAR NAYAK	1428/2025
49	D-CRLMC/13551/2025 CRLMC/ /	KUNJABIHARI PANDA MP	PRADEEP KUMAR KHUNTIA	1429/2025
50	D-CRLMC/11870/2025 CRLMC/ /	NIRUPAMA TRIPATHY MP	PRIYAMBADA SARANGI	1430/2025
51	D-CRLMC/15156/2025 CRLMC/1835/2025	M/S.SMS ASIA PVT. LTD. MP	LAXMIDHAR PANGARI	1431/2025
52	D-CRLMC/16328/2025 CRLMC/ /	ABHIMANYU RANA MP	PRASANNA KUMAR PANDA	1432/2025
53	D-CRLMC/16337/2025 CRLMC/ /	LIPIKA PATRA @ MISHRA MP	GOURI MOHAN RATH	1433/2025
54	D-CRLMC/16365/2025 CRLMC/ /	PRASANT KUMAR NAYAK MP	PRASANTA KUMAR SAHOO	1434/2025
55	D-CRLMC/16376/2025 CRLMC/ /	DILLIP KUMAR GUPTA@DILLIP GUPTA MP	ABHAS MOHANTY	1435/2025
56	D-CRLMC/16395/2025 CRLMC/ /	DILLIP KUMAR GUPTA @ DILLIP GUPTA MP	ABHAS MOHANTY	1436/2025
57	D-CRLMC/16394/2025 CRLMC/ /	GYANARANJAN MOHAPATRA@SILU MP	SOUMYA RANJAN MOHANTY	1437/2025

58	D-CRLMC/16408/2025 CRLMC/ /	KAILASH SWAIN MP	DIPTI RANJAN SWAIN	1438/2025
59	D-MACA/54641/2024 MACA/101/2025	CHIEF REGIONAL MANAGER , T.P.HUB M/S . ORIENTAL INSURANCE CO.LTD.,KHORDA MP		1467/2025
60	D-MACA/15850/2025 MACA/ /	THE D.M. LEGAL CELL, NATIONAL INSURANCE CORPORATION MP	MANOJ PANIGRAHI	1468/2025
61	D-CRLA/16269/2025 CRLA/ /	MADHU BHOKTA@MADHU BHUKTA MP	MAHES DAS	1507/2025
62	D-CRLA/16269/2025 CRLA/ /	MADHU BHOKTA@MADHU BHUKTA MP	MAHES DAS	1508/2025
63	D-CRLA/16280/2025 CRLA/ /	KAMALA LOCHAN BEHERA MP	MAHES DAS	1509/2025
64	D-CRLA/16280/2025 CRLA/ /	KAMALA LOCHAN BEHERA MP	MAHES DAS	1510/2025
65	D-CRLA/16289/2025 CRLA/ /	SHIBA PRASAD SINGH MP	MANOJ PANIGRAHI	1511/2025
66	D-CRLA/16372/2025 CRLA/ /	SUKADEV @ PINKU KUMAR ROUT MP	PRATAP KESHARI DEO	1512/2025
67	D-CRLA/16372/2025 CRLA/ /	SUKADEV @ PINKU KUMAR ROUT MP	PRATAP KESHARI DEO	1513/2025
68	D-CRLA/16361/2025 CRLA/ /	BIKASH SAHU MP	SUJAY SHANKER SINGHDEO	1514/2025
69	D-CRLA/16361/2025 CRLA/ /	BIKASH SAHU MP	SUJAY SHANKER SINGHDEO	1515/2025
70	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	2719/2025
71	D-WA/22323/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2720/2025
72	D-WA/22323/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2721/2025
73	D-WA/22325/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2722/2025
74	D-WA/22325/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2723/2025
75	D-WA/22327/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2724/2025
76	D-WA/22327/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2725/2025
77	D-WA/22328/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2726/2025
78	D-WA/22328/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2727/2025
79	D-WA/22330/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2728/2025
80	D-WA/22330/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2729/2025
81	D-WA/22332/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2730/2025
82	D-WA/22332/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2731/2025
83	D-WA/22472/2025 WA/ /	PAKA SAHOO MP	MAHESWAR MOHANTY	2732/2025
84	D-WA/22334/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2733/2025
85	D-WA/22334/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2734/2025
86	D-WA/22335/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2735/2025
87	D-WA/22335/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2736/2025
88	D-WA/22453/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2737/2025
89	D-WA/22453/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	

	WA/ /	MP		2738/2025
90	D-WA/22454/2025	STATE OF ODISHA	PRAVAKAR BEHERA,S.C(TRANSPORT)	
	WA/ /	MP		2739/2025
91	D-WA/22454/2025	STATE OF ODISHA	PRAVAKAR BEHERA,S.C(TRANSPORT)	
	WA/ /	MP		2740/2025
92	D-WA/22455/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2741/2025
93	D-WA/22455/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2742/2025
94	D-WP(C)/21988/2025	JAGATSINGHPUR DISTRICT TRUCK OWNERS ASSOCIATION, JAGATSINGHPUR		
	WP(C)/15302/2025	MP		9235/2025
95	D-WP(C)/10475/2025	TRAHIB MOHANTY	SUJIT KUMAR SAHU	
	WP(C)/10436/2025	MP		9236/2025
96	D-WP(C)/33400/2023	PANDAVA NANDA	GOURANG CHARAN MOHAPATRA	
	WP(C)/33400/2023	MP		9237/2025
97	D-WP(C)/22321/2025	SUSHANTA KUMAR ROUT	MANAS RANJAN KHATUA	
	WP(C)/15420/2025	MP		9238/2025
98	D-WP(C)/22295/2025	M/S BULU CONSTRUCTION AND CO., MALAKMACHHAR	KAMAL KUMAR BISWAL	
	WP(C)/15353/2025	MP		9239/2025
99	D-WP(C)/22340/2025	ANIMA PAHANTASINGH	AMITABH MISHRA	
	WP(C)/ /	MP		9240/2025
100	D-WP(C)/22339/2025	BHUBANESWAR GIRI	BIDESH RANJAN BEHERA	
	WP(C)/15414/2025	MP		9241/2025
101	D-WP(C)/22343/2025	PARAMESWAR NAIK	SUSANTA KUMAR SAHU	
	WP(C)/ /	MP		9242/2025
102	D-WP(C)/22502/2023	RUNUBALA JENA	GOPINTH SETHI	
	WP(C)/22502/2023	MP		9243/2025
103	D-WP(C)/22346/2025	DURGAMADHAB BALIARSINGH	ANINDYA KUMAR MISHRA	
	WP(C)/ /	MP		9244/2025
104	D-WP(C)/22337/2025	MANOJ KUMAR SHARMA	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		9245/2025
105	D-WP(C)/22356/2025	BISWAJIT RATH	SASWATI MOHAPATRA	
	WP(C)/15395/2025	MP		9246/2025
106	D-WP(C)/22357/2025	BIRANCHI NARAYAN DASH	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		9247/2025
107	D-WP(C)/22359/2025	M/S. FIRE AND SAFETY TECHNOLOGY SERVICES PRIVATE, BISSWAL	MOHIBULATA, BISWAL	
	WP(C)/ /	MP		9248/2025
108	D-WP(C)/22361/2025	KHETRABASI RANA	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		9249/2025
109	D-WP(C)/22364/2025	ANANDINI BAGH	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		9250/2025
110	D-WP(C)/22363/2025	MANAS TRIPATHY	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		9251/2025
111	D-WP(C)/22368/2025	ANJALI KUSUM	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		9252/2025
112	D-WP(C)/22371/2025	M/S. SHREE GANESH HARWARE AND SANAKSRI, BAKESWAR	AKSRI, BAKESWAR SAHOO	
	WP(C)/ /	MP		9253/2025
113	D-WP(C)/22375/2025	ATAL BIHARI VAJPAYEE TRUST, JAGATSINGHPUR	INCHIPURUMAR MAHARANA	
	WP(C)/ /	MP		9254/2025
114	D-WP(C)/22378/2025	SATYABRATA GIRI	JAJATI KESHARI KHUNTIA	
	WP(C)/ /	MP		9255/2025
115	D-WP(C)/12867/2025	SAMBHU KHARSEL		
	WP(C)/9270/2025	MP		9256/2025
116	D-WP(C)/21702/2025	AKSHAYA KUMAR DAS	MAMATA MISHRA	
	WP(C)/15296/2025	MP		9257/2025
117	D-WP(C)/22385/2025	KAILASH CHANDRA BEHERA	ABHIRAM SWAIN	
	WP(C)/ /	MP		9258/2025
118	D-WP(C)/19235/2025	BHUJABAL RANA		
	WP(C)/13221/2025	MP		9259/2025
119	D-WP(C)/19223/2025	BHUJABAL RANA		
	WP(C)/13530/2025	MP		9260/2025
120	D-WP(C)/22388/2025	BASUDEV PRADHAN	SUBAS CHANDRA DAS	
	WP(C)/ /	MP		9261/2025

